

डा. सत्यनारायण जटिया: विषय यह नहीं है, बल्कि विषय यह है कि ...(व्यवधान)...

श्री सभापति: ठीक है। अब आप दोनों बाकी बातें आपस में कीजिए। ...(व्यवधान)...

डा. सत्यनारायण जटिया: जो प्रभावित छात्र हैं, जिनको नुकसान हुआ है, उनकी भरपाई कैसे होगी? ...(व्यवधान)...

श्री सभापति: प्लीज़। सत्यनारायण जटिया जी, आप सीनियर हैं न! ...(व्यवधान)...

**Need to take back the decision of complete disinvestment of
the Dredging Corporation of India**

DR. K.V.P. RAMACHANDRA RAO (Telangana): Mr. Chairman, Sir, the Government's decision to sell the entire stake of 75 per cent in a Mini-Ratna, Dredging Corporation of India (DCI), is detrimental to the interests of the nation. The DCI shall not be treated as another PSU which can be invested for the purpose of economic viability. Our country is having a coastline of 7,500 kilometres, 13 major ports and approximately 200 notified and intermediate ports which require continuous capital and maintenance dredging. The dredging sector is having a vast future perspective as comprehensive dredging is required in future in the entire coastline to control and mitigate natural disasters apart from giving a boost to the economy. The DCI is having an access to the entire coast of the country and thus plays a pivotal role in the security of the country. Actually, DCI shall be part of the Indian Navy under the control of the Ministry of Defence and shall be made part of the coastal and maritime security.

The decision of the Union Cabinet to completely sell the Dredging Corporation of India to private operators not only creates a monopoly of the private operators in the dredging sector but also becomes a threat to the nation's security. Further, the life and future of employees, workers and their families who are eking out their livelihood and striving to develop the DCI since four decades, fall in jeopardy if the Government sells the entire stake in the DCI. The Core Group of Secretaries and the NITI Aayog which have recommended complete privatization of DCI have not conducted an indepth study of the national security concerns of the dredging activity in a country having the longest coast as its border and also future prospects of the dredging sector in the economical growth of the country.

Sir, I, therefore, request the Government to bring the issue of complete disinvestment of DCI before the Parliament for a detailed discussion in the interest of the nation. Thank you, Sir.

SHRI D. RAJA (Tamil Nadu): Sir, I associate myself with the mention made by the hon. Member.

DR. T. SUBBARAMI REDDY (Andhra Pradesh): Sir, I too associate myself with the mention made by the hon. Member.

SHRI V. VIJAYASAI REDDY (Andhra Pradesh): Sir, it is the same issue which I wanted to raise. In fact, the aspect he has pointed out, I will not reiterate it, but I will point out other issues.

MR. CHAIRMAN: You have one minute time, keep that in mind. Please go ahead.

SHRI V. VIJAYASAI REDDY: Okay, Sir. It is a Category 1 Mini Ratna public sector undertaking. It is the policy of the Government of India not to privatize profit making undertakings. Last month in November 2017, the Union Cabinet has taken a decision to disinvest the stake of 73.47 per cent which the Government of India has got as equity in the Dredging Corporation of India. It is against the rudimental principle and also the policy of the Government of India. In fact, the Dredging Corporation of India has been rendering services not only to the major ports but also undertaking international contracts. It is a profit making company and for the past few years has been making profits, including 2015-16. The privatization and disinvestment of these public sector undertakings, particularly the Dredging Corporation of India, will threat the national security and because the dredging in areas of naval operations...

MR. CHAIRMAN: Thank you. I have another eight names. ...*(Interruptions)*... Mr. Tapan Kumar Sen's name should also be included. ...*(Interruptions)*... All those names are associated. ...*(Interruptions)*... I cannot deviate from the system and rules. ...*(Interruptions)*... Thank you. ...*(Interruptions)*...

SHRI TAPAN KUMAR SEN (West Bengal): Sir, I have to say only one line. ...*(Interruptions)*... Sir, I have to say only one line that particularly the profit making companies or the companies relating to national importance and relating to the security of the country are being targeted for privatization.

SHRIMATI ROOPA GANGULY (Nominated): Sir, I associate myself with the issue raised by the hon. Member.

SHRI SUKHENDU SEKHAR RAY (West Bengal): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI TIRUCHI SIVA (Tamil Nadu): Sir, I also associate myself with the issue raised by the hon. Member.

SOME HON. MEMBERS: Sir, we also associate ourselves with the issue raised by the hon. Member.

MR. CHAIRMAN: Shri Rewati Raman Singh. ...*(Interruptions)*... I cannot go against the system and rules. ...*(Interruptions)*...

ऐसा नम्बर से होता नहीं, सब को ऐसे ही रोटेट होता है।

Rotting of potato in Agra district of Uttar Pradesh

श्री रेवती रमन सिंह (उत्तर प्रदेश): सभापति महोदय, मैं आपका धन्यवाद देता हूँ कि आपने मुझे इतने महत्वपूर्ण विषय पर बोलने का मौका दिया। मान्यवर, अब की बार उत्तर प्रदेश में आलू का उत्पादन इतना ज्यादा हुआ है कि कोल्ड स्टोरेज में रखने के बाद भी किसानों को आज कोई लाभ नहीं मिल रहा है। अकेले आगरा में 250 कोल्ड स्टोरेज हैं और वहां पर आज पूरे उत्तर प्रदेश में 20 पैसे, 25 पैसे किलो आलू बिक रहा है। मान्यवर, ऐसी गंभीर स्थिति पैदा हो गई है कि किसान का आलू कोल्ड स्टोरेज में सड़ गया, किसान उसको उठाने नहीं आया। आज नया आलू बोया जा रहा है। मैं भारत सरकार से अपील करूंगा कि वह इसमें हस्तक्षेप करे और आलू की खरीददारी बड़े पैमाने पर कराए, जिससे किसानों को इस तरह से नुकसान न हो। मान्यवर, मैं एक और बात भी ध्यान में लाना चाहता हूँ कि इसी तरह जब टमाटर पैदा होता है, वह भी 20 पैसे, 25 पैसे किलो बिकता है। आज बाजार में टमाटर का भाव देख लीजिए कि वह 50 रुपए, 60 रुपए किलो है। जब किसान के यहां पैदा होता है तो 25 पैसे किलो में आलू और टमाटर बिकता है। इसके लिए भारत सरकार को कोई कमीशन बनाना चाहिए।

श्री किरनमय नन्दा (उत्तर प्रदेश): महोदय, मैं इस विषय से अपने आपको सम्बद्ध करता हूँ।

श्री सुरेन्द्र सिंह नागर (उत्तर प्रदेश): महोदय, मैं भी इस विषय से अपने आपको सम्बद्ध करता हूँ।

श्री नरेश अग्रवाल (उत्तर प्रदेश): महोदय, हम एसोसिएट कर रहे हैं। हमारा यह कहना है कि अगर किसानों की दुर्गति रही तो देश में बहुत बुरी स्थिति पैदा होगी और उत्तर प्रदेश तथा खास तौर से केन्द्र सरकार इसमें इंटरवीन करे।

कुछ माननीय सदस्य : महोदय, हम भी इस विषय से अपने आपको सम्बद्ध करते हैं।

श्री सभापति: ठीक है, धन्यवाद। सब लोग जिन्होंने हाथ उठाया, उन सबका नाम नोट करना चाहिए, इस तरफ और उस तरफ सभी तरफ से।

Providing funds to SC/ST students in Tamil Nadu

SHRI A. NAVANEETHAKRISHNAN (Tamil Nadu): Sir, this is with regard